129

have been constructed at Sheikhpora in Budgam district (Kashmir Valley) and have been allotted to the migrants on sharing basis, who have joined the Government service under employment component of Prime Minister's Package 2008. Out of these 200 flats, 31 flats have also been allotted to the local migrants (who migrated from their native places to other places within the Kashmir Valley).

[9 July, 2014]

- Under the Prime Minister Package announced in the year 2008, one family has returned to the Valley availing the benefit of ₹7.5 Lakh for construction of house. 1474 State Government jobs have been provided to the migrant youths and 505 Transit accommodtion have been constructed in the Kashmir Valley [Vessu (Kulgam)-250, Khanpur (Baramulla)- 130, Hawal (Pulwama)-65, Kupwara-60] and allotted to newly appointed migrant employees.
- (b) It has been the Government's stated Policy to provide various rehabilitation facilities to the Kashmiri migrants and to create an environment conducive enough to make them return to the Valley. The Government have announced a Comprehensive Package amounting to Rs. 1618.40 Crore in the year 2008 for return and Rehabilitation of Kashmiri Migrants, which provides for many comprehensive facilities for the migrants e.g. financial assistance for purchase/construction of houses, repair/renovation of damaged houses and dilapidated./unused house, construction of transit accommodation, Continuations of Cash relief to migrants, students scholarship, Employment, Assistance to the Agriculturists and Horticulturist and Waiver of interest on unpaid loan etc.

The review of such plans and packages is a continuous process and will continue to remain so in order to remove the bottlenecks and shortcomings, if any.

## New policy to combat menance of Naxalism/Left Wing Extremism

318. SHRI TARUN VIJAY: Will the Minister of HOME AFFAIRS be pleased to state:

- whether Government has devised a new and more effective policy to combat the menace of Naxalism/Left Wing Extremism; and
  - (b) if so, the details thereof and the reasons behind it?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) and (b) The Central Government has adopted an integrated approach to deal with the menace of Left Wing Extremism (LWE) in the areas of security, development, enforcing rights and entitlements of local communities, ensuring good governance and public perception management. The State Governments specifically deal with various issues related to LWE activities in the States. The Central Government will closely monitor the situation and supplement the efforts of the State Governments over a wide range of schemes on both the security and development fronts. The underlying philosophy is to enhance the capacity of the State Governments to tackle the LWE menace in a concerted manner.

Meeting with the Chief Ministers and the Chief Secretaries/Director Generals of Police of the Left Wing Extremism (LWE) affected States are held from time to time to review and monitor various security and development related measures adopted to deal with LWE insurgency. In these meetings, strategy and tactics to be adopted to combat LWE insurgency are also discussed. A meeting of the Union Home Minister with the Chief Secretaries and Director Generals of Police of the 10 LWE affected States was held on 27.06.2014 in this regard to fine-tune the overall strategy to combat LWE.

## Fake job racketeers in Delhi

319. SHRI SANJAY RAUT : Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government's attention has been drawn towards the Delhi Police reports about several cases which have come to its notice wherein Indians were enticed with fake job offers and sent abroad on fake passports;
  - (b) if so, Government's view and reaction thereto; and
- (c) the details of steps taken or proposed to be taken against such racketeers who are tempting Indians for plush jobs and later employed as drivers and helpers in foreign nations?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): (a) to (c) No such cases have been reported to Delhi Police during the year 2011, 2012, 2013, 2014 (up to 30.06.20014).

However, necessary legal action will be taken against the guilty persons, whenever, any such case is reported to Delhi Police.

Ministry of Indian Overseas Affairs has reported that if any such complaint is received, the concerned State Government including the NCT of Delhi and Delhi Police would be requested to investigate and necessary action for prosecution will be taken on priority.

## Repatriation of illegal immigrants from Bangladesh

320. SHRI VIVEK GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is mulling over any policy for smooth repatriation of illegal Bangladeshi migrants currently living in India in near future;
  - (b) the number of illegal Bangladeshi migrants living currently in the country;
- (c) the steps taken by Government to strengthen the porous border between the two countries during the last five years; and
  - (d) the steps proposed to be taken by Government in this regard?